सत्यमेव जयते

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 04.11.2026

N O T I C E

Please take notice that the following matters listed in the Court – IV on 05.11.2026 will not be taken up. The next dates of hearing will be notified later.

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S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 644 of 2020 **Part Heard**	NRC Employees Union Vs. Vikas Prakash Gupta Resolution Professional & Ors. **With**	Mrunal Dattatraya Buva	Vikram Hegde-R1 Aashna Agarwal-R4 Nishit Agarwal-Intervenor
2.	Comp. App. (AT) (Ins) No. 662 of 2020 & I.A No. 1142 of 2021 & 3047 of 2023 **Part Heard**	All India Industrial and General Workers Union & Anr. Vs. Vikas Gupta, Resolution Professional & Anr. **With**	Ronita Bhattacharya Mohit Kumar Bafna	Vikram Hegde-R1 Himanshu Satija-R2 Nishit Agarwal-Intervenor
3.	Comp. App. (AT) (Ins) No. 48 of 2021 **Part Heard**	Shivkailash Babadin Shukla Vs. Vikas Prakash Gupta Resolution Professional & Ors. **With**	Anup Jain	Pratibhanu Kharola-R1 Himanshu Satija-R4

4.	Comp. App. (AT) (Ins) No. 847 of 2021 **Part Heard**	Regional Provident Fund Commissioner, Thane Vs. NRC Ltd. & Ors. **With**	D. Rajeshwar Rao	Mahesh Agarwal Himanshu Satija Divyang Chandiromani
5.	Comp. App. (AT) (Ins) No. 667 of 2021 & I.A. No. 1916 & 1751 of 2021 **Part Heard**	Balkrishna S. Pawar & Ors. Vs. Vikas Prakash Gupta Resolution Professional of Corporate Debtor & Ors. **With**	Mrunal Dattatraya Buva	Vikram Hegde Shantanu Lakhotia-R1 Himanshu Satija Mahesh Agarwal-R4
6.	Comp. App. (AT) (Ins) No. 704 of 2021 & I.A. No. 1868 of 2021 **Part Heard**	The N.R.C Employees' Co-Operative Credit Society Ltd. (Through Its Secretary Sh. Ganesh Hendrya Konkar) Vs. Vikas Prakash Gupta Resolution Professional, NRC Ltd. & Ors.	Shashank Khurana	Vikram Hegde Shantanu Lakhotia -R1 Himanshu Satija Mahesh Agarwal-R2

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar